

FORM C**PROOF OF CLAIM BY FINANCIAL CREDITORS**

[Under regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

Date: 17.11.2022

From:

State Bank of India
Stressed Asset Management Branch-I
12th Floor, Jawahar Vyapaar Bhawan
Tolstoy Marg, Janpath
New Delhi-110001

To,

Shri. Sanjeev Chaudhary
The Interim Resolution Professional
Reg No. IBBI/IPA-001/IP-P-01892/2019-2020/12911
E-263, Rear LGF, GK-I
New Delhi-110048

Subject: Submission of proof of claim.

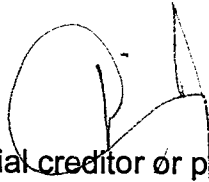
Sir,

State Bank of India, Stressed Asset Management Branch, 12th Floor, Jawahar Vyapaar Bhawan, Tolstoy Marg, Janpath, New Delhi-110001 hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/s Schiffli's India Limited, Regd. Office- L-1/272, Kalkaji, New Delhi-19. The details for the same are set out below:

PARTICULARS	
1. NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY, PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS OF ALL THE PARTNERS OR THE INDIVIDUAL)	State Bank of India PAN No – AACCS8577K STATE BANK OF INDIA, incorporated under State Bank of India Acty 23 of 1955, with its Corporate Centre at Mumbai and branches all over India and one such branch at Stressed Asset Management Branch-I 12 th Floor, Jawahar Vyapaar Bhawan, Tolstoy Marg, Janpath, New Delhi-110001 represented by its Deputy General Manager
2. ADDRESS AND E-MAIL ADDRESS OF FINANCIAL CREDITOR FOR CORRESPONDENCE	State Bank of India Stressed Asset Management Branch, 12 th Floor, Jawahar Vyapaar Bhawan, Tolstoy Marg, Janpath, New Delhi-110001 Mail ID: team5samb1.del@sbi.co.in
3. TOTAL AMOUNT OF CLAIM INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE AND DETAILS OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	Rs.142,71,07,595.37 (Rupees One Hundred Forty Two Crores Seventy One Lacs Seven Thousand Five hundred Ninety Five and Paise Thirty Seven only) (SECURED)
4. DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	As per Annexure-I
5. DETAILS OF HOW AND WHEN DEBT INCURRED	The debt was incurred as against the Corporate Debtor when at the request of



		<p>the Corporate Debtor the Financial Creditor granted various credit/ loan facilities to the corporate Debtor under Multiple Banking Arrangement, initially sanctioned and acknowledged on 31.01.2013 and were renewed from time to time. Debt was last acknowledged on 07.09.2017. (Annexure-II).</p> <p>SBI share as per last renewal in 2013 was 85%. Fund based Limit: Rs.29.25 Crs Non-fund based Limit (BG): Rs.0.40 lacs (Annexure-III).</p>
6.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE PERSON AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM.	<p>a) Fixed Deposits of Rs.10,21,364.00 (Rupees Ten lacs Twenty one thousand Three hundred Sixty Four only) kept with our other branches.</p> <p>b) Current Account balance of Rs.1,40,374.50 (Rupees One Lac Forty Thousand Three hundred Seventy Four & paisa fifty only) with our Kalamasserry SO branch (10570), Ernakulam. (Annexure-IV).</p>
7.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN.	As per Annexure-V
8.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN.	Current Account No.33108475877 IFSC – SBIN0004109 The Authorised Officer SAM Branch New Delhi
11.	LIST OUT AND ATTACH THE DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED AND IN SUPPORT OF THE CLAIM.	As per Annexure-II & Annexure-VI


Signature of financial creditor or person authorised to act on his behalf <i>[Please enclose the authority if this is being submitted on behalf of a financial creditor]</i>
Name in BLOCK LETTERS: PRAKASH SINGH BISHT
Position with or in relation to creditor: Assistant General Manager
Address of person signing: STATE BANK OF INDIA, SAM Branch-I, 12 th Floor, Jawahar Vyapar Bhawan, Tolstoy Marg, Janpath, New Delhi-110001
Email ID - team5samb1.del@sbi.co.in

